

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1022**

TO BE ANSWERED ON THE 31ST JULY, 2024/ SRAVANA 9, 1946 (SAKA)

VACANCIES IN BORDER SECURITY FORCES

**1022 SHRI SANDOSH KUMAR P:
 SHRI A. A. RAHIM:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of current vacancies in Border Security Force in the country;

(b) the number of new posts created in last five years, year-wise;

(c) whether Government is planning to increase the strength of BSF personnel in the context of increasing incidents of violence in the border areas;

(d) if so, the details thereof;

(e) if not, whether the existing personnel is sufficient to meet the threats in the border; and

(f) whether Government is planning to implement Agniveer Scheme in paramilitary forces like BSF as well?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) The details of vacancies in Border Security Force (BSF) as on

01.07.2024 are as under: -

Particular	Vacancy
Gazetted Officers (GOs) (Group 'A')	387
Subordinate Officers (SOs) (Group 'B')	1,816
Other Ranks (ORs) (Group 'C')	7,942
Total	10,145

(b) The number of new posts created in BSF in the last five years is 7,372. The year-wise details are as under: -

Year	No. of New Posts Created
2020	Nil
2021	108
2022	Nil
2023	54
2024	7,210
Total	7,372

Further, 54,760 personnel have been recruited in BSF in last five years.

(c), (d) & (e) Creation of posts and Cadre restructuring is an ongoing process based on the operational requirement of the force. The strength of BSF as on 01.07.2024 is as under: -

Particular	GOs	SOs	ORs	Total
Sanctioned Strength	5,532	38,344	2,21,932	2,65,808
Posted Strength	5,145	36,528	2,13,990	2,55,663
Vacancy	387	1,816	7,942	10,145

(f) The Government has made special provision for recruitment of Ex-Agniveers on the post of Constable (GD) in BSF as notified in the Recruitment Rules, General Duty Cadre (Non-Gazetted) vide G.S.R. 174 (E) dated 06.03.2023: -

i. 10% of the vacancies shall be reserved for Ex-Agniveers.

R.S.US.Q.NO. 1022 FOR 31.07.2024

- ii. The upper age limit shall be relaxable up to three (03) years for the candidates of Ex-Agniveers. Further, age relaxation of five (05) years beyond the prescribed upper age limit will be given to the candidates of the first batch of Agnipath Scheme.**
- iii. Ex-Agniveers shall be exempted from Physical Efficiency Test (PET).**
